

(b) if so, from which date it will operate; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) Does not arise.

(c) The capacity provided at present between Madras and Neyveli is considered adequate to meet the existing traffic demand on the sector.

Complaints against NDMC Administrator

5959. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Union Government had received corruption complaints against the Administrator of New Delhi Municipal Committee, New Delhi during 1986, 1987 and 1988;

(b) whether some of the complaints are still pending for decision; and

(c) if so, the details thereof and the reasons for the delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). Yes, Sir.

(c) The CBI in their report have recommended regular departmental action for major penalty against the Administrator and 8 other officers. The CBI have, however, further added that their recommendations for instituting regular departmental action

would be subject to High Court orders. The recommendations of the CBI are under examination.

Indo-Turkish Cooperation in Defence Production

5960. SHRI HARIHAR SOREN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to have cooperation with Turkey in the field of defence production;

(b) whether joint programmes have been drawn up in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) and (b). There is at present no concrete proposal for cooperation with Turkey in the field of defence production.

(c) Does not arise.

Welfare Schemes for Scheduled Castes/Scheduled Tribes in Bihar

5961. DR. C.P. THAKUR: Will the Minister of WELFARE be pleased to state:

(a) the details of the schemes under implementation for the welfare of Scheduled Castes/Scheduled Tribes and other weaker and backward sections of society living in urban areas and particularly in Bihar; and

(b) whether some schemes have been forwarded by Bihar State Government for such people living in Patna, if so, the details thereof?

THE DEPUTY MINISTER IN THE

MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) A statement is given below.

(b) No, Sir.

STATEMENT

A number of schemes are being implemented for the welfare of weaker sections of the society including Scheduled Castes and Scheduled Tribes living in urban as well as rural areas of Bihar. The schemes are under various sectors, such as Agriculture, Industry, Education, Housing and Health. Some of these schemes are as follows:-

- (1) Post Metric Scholarship for Scheduled Castes and Scheduled Tribes;
- (2) Pre-matric Scholarships for the children of those engaged in the unclean occupations (Classes VI to X only);
- (3) Book Banks for SC and ST students in Medical and Engineering Colleges;
- (4) Girls Hostel Buildings for SCs and STs;
- (5) Coaching and Allied Scheme (SCs and STs);
- (6) Aid to Voluntary Organisations (SCs & STs);
- (7) Implementation of the PCR Act;
- (8) Liberation of scavengers;
- (9) Economic Support to Scheduled Castes and Scheduled Tribes under poverty alleviation and other programmes;
- (10) Housing schemes for the economically weaker sections of society; and

(11) Scheme for environmental improvement of urban slums which envisages provision of basic amenities like drinking water, sanitation, widening and paving of existing lanes and pathways, community baths and latrines, street-lighting and storm water drains.

2. The scheme of Liberation of Scavengers (by way of conversion of dry latrines into water-borne ones) and their rehabilitation has been taken up in 16 towns of Bihar since 1980-81, but Patna is not amongst them.

TV Decoders imports by ET&T

5962. CH. KHURSHID AHMED:
SHRI HET RAM:

Will the PRIME MINISTER be pleased to state:

(a) the number of TV Decoders imported by Electronics Trade and Technology Development Corporation from a French company;

(b) whether any competitive global offers were invited before finalising the deal with the French company, if so, the details thereof;

(c) whether any ET&T team visited France to finalise the deal; if so, with how many manufacturers efforts were made for negotiations before finalising the deal;

(d) whether the TV Decoders Deal was struck with any of the manufacturers or these were procured from a trader only; and

(e) the nature of the warranty, if any, taken from the supplier and the reasons for buying the Decoders from a trader?

THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND TECHNOL-